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**N.T.P.C. Projects**

5.	Rihand STPS	1000
6.	National Capital TPP	840
7.	Auriya Combined Cycle Gas Turbines & S.T.	600

**Jammu & Kashmir**

1.	Pampore Gas Turbines	75
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**Power schemes sanctioned in Karnataka**

\*106. DR. V. VENKATESH : Will the Minister of ENERGY be pleased to state :

(a) whether any power schemes have been sanctioned in Karnataka in the last two years upto-date; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) A Statement is given below.

**Statement**

Power schemes sanctioned in Karnataka in the last two years (upto 20.2.1988.)

S. No.	Name of the Scheme	Capacity (MW)
1.	Diesel Generation Sets at Kolar, Bidar, Jamakhandi and Indi.	77.76
2.	Sharavathy Tail Race Project	240
3.	Raichur Thermal Power Station Unit 4.	210

**Lucknow unit of Scooters India Limited**

\*112. SHRI INDRAJIT GUPTA :  
SHRI SANAT KUMAR  
MANDAL :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to hand over the Scooters India Limited (Lucknow) to a private company;

(b) if so, the reasons therefor and the details of the agreement arrived at for the purpose;

(c) whether the employees and workers of the Scooters India Limited are very much agitated on this decision;

(d) If so, the reaction of Government thereon; and

(e) whether any other company in the private sector offered better terms than the one in whose favour Government decided ?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) : (a) and (b) For the optimum utilisation of the skills and capacities created in Scooters India Limited, which has been suffering losses since its inception, it has been decided to transfer the agreed assets and equivalent liabilities of the Lucknow Unit of Scooters India Limited to a private manufacturer of 2 wheelers and 3 wheelers.

(c) and (d) Some representations from workers & employees on this subject have been received. Government have carefully considered various options and kept the interests of the employees and workers in view, to the extent possible, in arriving at this decision in the overall interest of the economy.

(e) No, Sir.

[Translation]

**Singrauli coal for Dams and Thermal power projects of Madhya Pradesh**

\*113. SHRI KEYUR BHUSHAN : Will the Minister of ENERGY be pleased to state :

(a) whether coal is not being allotted to dams and thermal power projects in Madhya Pradesh by Singrauli Coal Mines;

(b) if so, the reasons therefor; and

(c) if not, since when the allotment of coal was started and the quantity of coal allotted so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIFF) : (a) No, Sir.

(b) Does not arise.

(c) Vindhyachal Power Station in Madhya Pradesh has been sanctioned a linkage of 25000 tonnes per month with effect from August, 1987 which was increased to 50000 tonnes per month with effect from October, 1987. The power station has, however, not availed the linkages sanctioned so far, but has been drawing its coal requirement from the stocks of Singrauli STPS.

[English]

**Loss in Postal Services**

\*114. SHRI PARASRAM BHARDWAJ :

SHRI BHATTAM SRIRAMAMURTY :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government sustained loss from the sale of post cards, registered articles, money orders, letters and parcels during 1984-85 and 1985-86; and

(b) if so, to what extent, item-wise ?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE) : (a) and (b) A Statement is given below.

**Statement**

The Profit/Loss sustained on these services during 1984-85 and 1985-86 is as follows :

Gain (+)/Loss (—) In Crores of Rupees

	1984-85	1985-86
1. Post Cards	(—) 38.72	(—) 44.41
2. Registration	(—) 43.48	(—) 57.04
3. Money Orders	(—) 29.05	(—) 31.68
4. Letters	(+) 00.73	(—) 08.21
5. Parcels	(—) 05.73	(+) 00.23